

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 109 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

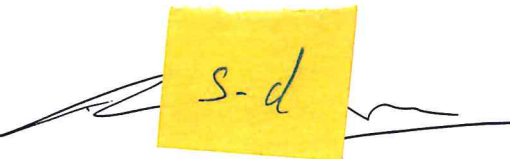
NAME OF THE COMPANY: Rajesh Sharma Vs. M/s Flora Continental Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Counsel for the Petitioner		
	For the Respondent:	Mr. K. Datta, Mr. Pradeep Kar, Mr. Malviya Awasthi and Mr. Shantanu Parashar, Advocates		

ORDER

Contempt Petition as well as the main petition be listed for final arguments on 14th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)